

increased, passport to Haj pilgrims be provided without delay, transparency be ensured in Haj affairs, more powers be given to State Haj Committees and Government Haj quota be reduced, etc.;

- (b) if so, Government's reaction thereto;
- (c) the other matters that were raised therein; and
- (d) the action plan that Government is preparing in all these matters?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) Annual Haj Conference is organized every year by the Haj Committee of India and is attended by prominent members of the Muslim community from all over India and other agencies involved in Haj related arrangements. Views and comments are expressed with regard to the arrangements for Haj.

(b) to (d) It is the constant endeavour of the Government to keep making improvements in the arrangements for the Haj pilgrims and provide them with better facilities after taking into account the feedbacks received from all concerned.

Expenditure on CWG-2010

*78. SHRI MANI SHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the total estimated expenditure on the Commonwealth Games - 2010;
- (b) the expenditure to be incurred by the Organising Committee;
- (c) the expenditure to be incurred on refurbishing existing stadia and other Games-related sports facilities as well as on constructing new stadia and other Games-related sports facilities;
- (d) the expenditure to be incurred by the Government of NCT Delhi and other authorities on Games-related infrastructure, including city beautification, roads and flyovers, airport up-gradation, new metro-lines, etc.; and
- (e) any other expenditure not covered by above?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) The total estimated expenditure to be incurred on the Commonwealth Games-2010 by the Government of India is Rs.11,494.00 crore.

(b) The Government of India has approved funds to the tune of Rs.2394 crore to the Organizing Committee for the Conduct of the Commonwealth Games, 2010 including for Overlays, Timing Scoring and Result System and Sports Equipments.

(c) An amount of Rs. 4460 crore has been approved for upgradation/renovation/creation of sports infrastructure.

(d) Government of India through the Ministry of Home Affairs/Planning Commission has provided Delhi Government an amount of Rs. 2800 crore, on Plan side, for upgradation of sports and city infrastructure.

(e) The various items of expenditure on the Commonwealth Games are as per given Statement.

Statement

Details of expenditure on CWG - 2010

Sl.No.	Agency	Purpose	Amount (Rs. in Crores)
1	2	3	4
Ministry of Youth Affairs and Sports (MOYAS)			
1.	Sports Authority of India (SAI)	Sports Infrastructure for 5 major stadia complex	2460
2	Sports Authority of India (SAI)	Sports Fitness equipment & Furnishing of Stadia	14.35
3	Delhi University (DU) Jamia Milia Islamia (JMI) & Delhi Public School (DPS)	Sports Infrastructure	350.71
4	All India Tennis Association (AITA)	Tennis venue	65.65
5	Central Public Works Department (CPWD)	Big Bore Shooting Range at CRPF centre, Kadarapur, Haryana	28.5
6	Ministry of Youth Affairs & Sports (MOYAS)	Re-creation of Sports facilities in NOR	15
Sub-Total (Sports Infrastructure - MOYAS)			2934.21
7	Ministry of Youth Affairs & Sports (MOYAS)/ Sports Authority of India (SAI)	Preparation of Teams for CWG 2010	678

1	2	3	4
8	Organising Committee	Conduct of the Games	1620*
9	Organising Committee	Overlay	687*
10	Organising Committee	Timing Scoring Result (TSR) & Games Times Sports Equipment	87.25
11	Mahanagar Telephone Nigam Ltd. (MTNL)	Telecom Infrastructure	182
Sub-Total (MOYAS)			3254.25
Total (MOYAS)			6188.46
Ministry of Urban Development (MoUD)			
12	Delhi Development Authority (DDA)	Sports infrastructure	827.85
Total (MoUD)			827.85
Ministry of Information and Broadcasting (I&B)			
13	Prasar Bharti, Press Information Bureau (PIB) and India Trade Promotion Organization (ITPO)	Host Broadcasting, International Broadcasting Centre and Main Press Centre	482.57**
Total (M / IB)			
Ministry of Home Affairs (MHA)			
14	Electronic Corp. of India Ltd. (ECIL)	Security and surveillance equipment for stadia and venues	375
15	Delhi Police	Additional Posts, Security equipment and vehicles etc.	172
16	Ministry of Home Affairs (MHA)	Intelligent Traffic Management System	200
Total (MHA)			747

1	2	3	4
Ministry of Health and family Welfare (MoHFW)			
17	Ministry of Health and family Welfare (MoHFW)	Sports Medicine and Injury Centre, Safdarjung Hospital	70.72
Total (MoHFW)			70.72
Ministry of Culture			
18	Archeological Survey of India (ASI)	Refurbishment of monuments	25.75
Total (Ministry of Culture)			25.75
Government of India			
19	Govt. of Delhi	Sports and infrastructure	2800
20	Govt. of Maharashtra and Civic agencies Pune	Sports and civic infrastructure and security for Commonwealth Youth Games, Pune 2008	351.48
Grand Total :			11494

* As Loan to OC

** Out of this Rs. 187 crores is a loan to Prasar Bharti

National Knowledge Network

*79. SHRI NAND KUMAR SAI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government propose to establish the National Knowledge Network by connecting all knowledge institutions through high speed data communication network in the country;

(b) if so, the details in this regard;

(c) whether Government has allocated funds for the said scheme;

(d) if so, the details thereof;

(e) by when the said scheme will start and completed in the country; and

(f) the manner in which the scheme will be beneficial to the country?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI A. RAJA): (a) to (f) Yes, Sir. Government of India has approved a Project on 25.3.2010 for setting up